

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84/2016
RT CA(CAA) NO.139/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Jindal Agrocorp Pvt. Ltd.

Transferor/Petitioner Company No.1

AND

Ravindra Tubes Private Limited

Transferee/Petitioner Company No.2

Present: Mr. Atul V. Sood, Advocate for petitioner-companies.
Mr. Deepankur Sharma, Advocate for Official Liquidator
and Regional Director, New Delhi.

In compliance with the previous order dated 06.07.2017, learned
counsel for the petitioners has filed list of shareholders and Directors of both the
companies. List the matter on 23.08.2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

July 27, 2017
arora